

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 490 of 2020

IN THE MATTER OF:

Shakambri Traders

...Appellant

Versus

**Venkataramanarao Nagarajan, Liquidator of
M/s. Ashok Magnetics Ltd. & Anr.**

...Respondents

Present:

For Appellant :

**Dr. U.K. Chaudhary, Senior Advocate with
Mr. S. K. Goyal and Mr. Rajiv S. Roy, Advocates**

For Respondents :

**Mr. Venkataramanrao Nagarajan, Liquidator
Mr. Rajesh Bohra, Advocate for R-2
Mr. Avrojyoti Chatterjee, Advocate**

O R D E R

(Through Virtual Mode)

28.07.2020

Since the arguing counsel Dr. U.K. Chaudhary, learned Senior Counsel is unable to join, the appeal is adjourned for hearing.

List the matter 'for Hearing' on **5th August, 2020** as item No. 3.

**[Justice Bansi Lal Bhat]
Acting Chairperson)**

**[V.P. Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

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